

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2694
ANSWERED ON 12.03.2018**

WILDLIFE TOURISM

†2694. SHRIMATI RITI PATHAK:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any plan to develop the wild life and forest tourism in the country;**
- (b) if so, the details thereof along with the possibilities available in various States for the same State/UT-wise including Madhya Pradesh;**
- (c) whether the Government has received any proposals from State Governments or public representatives in this regard;**
- (d) if so, the details thereof and the status of these proposals;**
- (e) the year-wise details of the fund allocated for the purpose during the last three years and the current year; and**
- (f) the other steps taken by the Government for developing these forests as tourist places and the time by which these places are likely to be developed as wild life and forest tourist places?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI K.J. ALPHONS)

(a) to (f): The Ministry of Tourism has launched the Swadesh Darshan Scheme for Integrated Development of Theme-Based Tourist Circuits in 2014-15 for development of tourism infrastructure in the country including for the Wildlife Circuit. The details of funds sanctioned under the Wildlife Circuit theme of Swadesh Darshan Scheme are at Annexure-I.

Further, the Ministry of Environment Forests and Climate Change (MoEFCC) informs that the Management of Protected Areas

including tourism activities is the mandate of the respective State/Union Territory Governments and that the Tourism activities in these areas are taken up as per provisions of the respective Wildlife Management Plans.

The details of funds released to State Governments/UT administrations under the Integrated Development of Wildlife Habitats, Project Tiger and Project Elephant schemes of Ministry of Environment Forests and Climate Change are at Annexure-II.

ANNEXURE-I

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.†2694 ANSWERED ON 12.03.2018 REGARDING WILDLIFE TOURISM.

FUNDS SANCTIONED UNDER THE WILDLIFE CIRCUIT THEME OF SWADESH DARSHAN SCHEME OF MINISTRY OF TOURISM

(Rs. in crore)

Sl. No.	State/UT	Name of the Project	Amt. Sanctioned
1.	Madhya Pradesh	Development of Wildlife Circuit at Panna- Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh.	92.22
2	Assam	Development of Manas- Probitora- Nameri- Kaziranga- Dibru- Saikhowa as Wildlife Circuit in Assam.	95.67

ANNEXURE-II**STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.†2694 ANSWERED ON 12.03.2018 REGARDING WILDLIFE TOURISM.****(I) FUNDS RELEASED UNDER INTEGRATED DEVELOPMENT OF WILDLIFE HABITATS SCHEME OF MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE****(Rs. in lakhs)**

Sl. No.	Name of States/UTs	2014-15	2015-16	2016-17
1	A& N Islands	0	100.00	118.49
2	Andhra Pradesh	63.31	0	0
3	Arunachal Pradesh	0	304.02	256.81
4	Assam	149.11	87.10	0
5	Bihar	85.24	108.01	100.57
6	Chandigarh	0	0	26.06
7	Chhattisgarh	482.08	213.40	278.94
8	Goa	00	00	0
9	Gujarat	634.94	395.79	497.60
10	Haryana	14.71	99.33	124.65
11	Himachal Pradesh	430.34	431.83	280.31
12	Jammu & Kashmir	506.76	354.00	336.50
13	Jharkhand	101.12	18.62	0
14	Karnataka	483.77	262.13	325.52
15	Kerala	818.49	967.38	1928.42
16	Madhya Pradesh	371.35	394.56	322.26
17	Maharashtra	402.72	277.94	497.35
18	Manipur	129.19	248.91	340.03
19	Meghalaya	44.87	38.39	55.23
20	Mizoram	131.54	94.55	1234.95
21	Nagaland	85.15	235.48	357.84
22	Odisha	350.32	246.83	279.65
23	Puducherry CR	12.00	0	0
24	Rajasthan	367.29	314.78	453.87
25	Sikkim	169.15	290.32	145.52
26	Tamil Nadu	280.62	113.26	0
27	Telangana	0	0	0
28	Uttar Pradesh	224.89	235.05	250.95
29	Uttarakhand	141.11	188.31	545.30
30	West Bengal	108.84	100.93	237.66

(II) FUNDS RELEASED UNDER PROJECT TIGER SCHEME OF MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE

(Rs. in Lakhs)

Sl. No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	184.14	0	173.48
2	Arunachal Pradesh	658.42	429.53	597.28
3	Assam	1509.38	1425.41	1510.92
4	Bihar	317.09	223.55	487.83
5	Chhattisgarh	609.82	398.94	626.56
6	Jharkhand	199.08	47.98	323.76
7	Karnataka	1565.77	1378.19	3203.61
8	Kerala	517.53	396.60	780.23
9	Madhya Pradesh	4335.11	1421.00	12885.59
10	Maharashtra	3425.52	3923.07	8229.71
11	Mizoram	232.18	187.98	301.54
12	Odisha	707.38	544.80	917.16
13	Rajasthan	627.19	1257.80	381.30
14	Tamil Nadu	864.31	1950.17	949.86
15	Telangana	-	214.81	239.25
16	Uttarakhand	391.19	683.98	1023.40
17	Uttar Pradesh	760.92	624.54	1057.04
18	West Bengal	596.88	376.50	536.14

(III) FUNDS RELEASED UNDER PROJECT ELEPHANT SCHEME OF MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE

(Rs. in lakhs)

Sl. No	State/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	13.52	0	13.62
2	Arunachal Pradesh	97.71	61.20	100.06
3	Assam	236.66	0	275.66
4	Chhattisgarh	43.74	21.91	61.16
5	Jharkhand	88.42	53.45	95.77
6	Karnataka	225.31	181.05	254.80
7	Kerala	236.72	204.54	429.87
8	Maharashtra	38.20	8.06	14.33
9	Meghalaya	118.83	81.38	130.26
10	Nagaland	44.81	15.44	20.31
11	Odisha	153.35	105.63	284.03
12	Tamil Nadu	251.20	160.53	25.80
13	Tripura	6.03	26.10	22.46

14	Uttar Pradesh	5.16	15.33	14.17
15	Uttarakhand	103.90	82.61	175.45
16	West Bengal	103.81	105.17	101.45
17	Haryana	0	10.00	0
18	Bihar	0	3.01	16.29
19	Rajasthan	0	0	15.84
20	Punjab	0	0	1.82
21	Madhya Pradesh	0	0	6.84
